

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
CALVIN ASSOCIATES PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Calvin Associates Private Limited
2.	Date of incorporation of corporate debtor	16/12/1985
3.	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51100MH1985PTC038339
5.	Address of the registered office and principal office (if any) of corporate debtor	107 Niranjan, 99 Marine Drive, Mumbai 400005
6.	Insolvency commencement date in respect of corporate debtor	28/04/2023
7.	Estimated date of closure of insolvency resolution process	25/10/2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name – Rakesh Bothra Reg. No. IBBI/IPA-001/IP-P-01758/2019-2020/12675
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address - 119- A, 1st Floor, Vinay Bhavya Complex, 159, C S T Road, Kalina, Santacruz East, City - Mumbai, Maharashtra -400098 Email – ip.rakeshbothra@gmail.com
10.	Address and email to be used for correspondence with the interim resolution professional	Address same as mentioned on point 9 Email id – cirp.calvin@gmail.com
11.	Last date for submission of claims	12/05/2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) –Not applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14.	(a) Relevant Forms for submission of claims with proof	Form B – For Claim by Operational Creditors Except Workmen /Employee Form C- For Claim by Financial Creditors Form D – For Claims by A Workmen or an Employees Form E – For Claims by Authorised Representative of Workmen and Employees Form F – For Claims by other Creditors
	(b) Format of Forms / Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: same as mentioned on point 9

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench-IV has ordered the commencement of a corporate insolvency resolution process of the **Calvin Associates Private Limited** on 28/04/2023.

The creditors of Calvin Associates Private Limited, are hereby called upon to submit their claims with proof on or before 12/05/2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: May 2, 2023
Place: Mumbai
Reg. No. IBBI/IPA-001/IP-P-01758/2019-2020/12675

sd/-
Rakesh Bothra
Interim Resolution Professional

Module import curbs to hit solar projects

ABHINAY KUMAR
Ahmedabad, May 2

WHILE INDIA AIMS to install a renewable energy (RE) capacity of 500 GW by 2030, a section of solar developers are worried over the Approved List of Models and Manufacturers (ALMM), which they think have increased prices and reduced the supply of solar cells and modules.



Only Indian companies have been listed under ALMM, making it impossible to import cheaper modules. Speaking to FE, Sunil Bansal, president, Rajasthan Solar Association (RSA), said the decision to impose Basic Custom Duty on PV Cells and PV Modules was "ill-conceived."

Mahabhiyan by 2026. The steep levy of duties has impacted plans of commissioning solar plants because of which many plants became unviable. "Even the Rooftop scheme and Kisan Urja schemes are performing badly across the states because the government has not taken into consideration the demands of all stakeholders," Bansal alleged.

Commenting on grid connection and energy trade, Bansal said, "Building a national grid is one thing but there is no enthusiasm for buying the excess power. Even the Net Metering system is allowed for connections up to 500 KW only,

beyond that all the consumption and production is on a real-time basis."

Striking a positive note, Surat-based solar module manufacturer Navitas Solar's Director Vineet Mittal said, "Solar energy has become a large movement globally and the manufacturing is shifting gradually towards Asia. Looking at the government's initiatives and future targets, it can be said that the solar energy sector has a bright future ahead." He also said, "The government is supporting the industry by creating demand and also protecting it by imposing duties on the imports of solar cells and modules." When asked about

the future viability of solar energy, Mittal said, "The other emerging areas of renewable energy will not be competitors rather they will be complementary energy sources for solar energy." Echoing similar sentiments, Bansal added that "solar energy is economically viable as it costs less than Rs 3/unit." It may be mentioned that the recent data by MNRE shows that, as of March 31, 2023, total solar installation capacity in the country is 66.78 GW. Rajasthan, Gujarat and Karnataka are the top performing states with an installation capacity of 17.05 GW, 9.25 GW and 8.24 GW respectively.

HIGHER PENSION EPFO extends due date for filing applications

SURABHI
New Delhi, May 2

IN A RELIEF to many pensioners and subscribers, the EPFO on Tuesday extended the last date for submitting the application for higher pension to June 26.

The earlier deadline was May 3. "Many representations have been received from various quarters seeking extension of time. The issue has been considered and it has been decided that in order to provide a larger window of opportunity. The timeline for filing applications would now be till June 26, 2023," the EPFO said on Tuesday.

S. E. RAILWAY - TENDER
E-Tender Notice No. & date: E-Dy-WW-Rehab-BOXNHL-RE-2, Date-28.04.2023.
E-Tender is invited by Dy. CME (Wagon) Kharagpur Workshop, S.E. Railway, for and on behalf of the President of India for the following work before 15.30 hrs. on the date mentioned against item and will be opened at 15.30 hrs. Name of the work: Rehabilitation of BOXNHL wagons. Approx. cost of the work: ₹ 38,34,79,677.80 including GST @ 18%. Earnest money: ₹ 20,67,400/-. Date & time of closing e-tender: 22.05.2023 at 15.30 hrs. Website Particulars & details: www.irps.gov.in Interested tenders may visit website www.irps.gov.in for full details/description/specification of the Tender and submit their bids online. In any circumstances no manual tenders for this work will be accepted. (PR-111)

EAST COAST RAILWAY
Tender No. eTM-OBHS-PUI-10-2023
NAME OF WORK: ON BOARD HOUSEKEEPING SERVICES & LINEN DISTRIBUTION IN PURI BASED TRAINS FOR A PERIOD OF 02 (TWO) YEARS.
Advertised Value (₹): 26,41,61,779.99, EMD (₹): 14,70,800.00, Tender Document Cost (₹): 11,800/-, Period of Completion: 24 Months.
Bidding Start Date: 05.05.2023
Closing Date & Time: At 15:30 hrs. of 19.05.2023.
Manual offers are not allowed against this tender and any such manual offer received shall be ignored.
Complete information including e-tender documents of the above e-tender is available in website: http://www.irps.gov.in
Sr. Divisional Mechanical Engineer, PR-117/023-24, Khurda Road

DELHI / GURGAON FOR INDUSTRIAL PROPERTY
SALE / RENT
UDYOG VIHAR PACE CITY INFOCITY IMT MANESAR BAWAL
PLOT & BUILDING FOR SALE
1000, 4000 sq. mtr, 2 Acre, 5 Acre, 10 Acre
BUILDING FOR RENT
25 000 to 50 000 Sq.ft.
100 000 to 200 000 Sq.ft.
LAND FOR SALE
DELHI TO MUMBAI NEW HIGHWAY
10 Acre to 50 Acre & More
SAYA ESTATE (Naresh Kumar)
9810235126

एनटीपीसी NTPC
Empower Our Corporate Governance
NTPC Limited is India's largest integrated energy company with installed capacity of 72,304 MW and has presence in the entire value chain of the power generation business. Commensurate with our country's growth challenges, NTPC has embarked upon an ambitious plan to attain a total installed capacity of 130 GW by 2032.
NTPC is looking for Executives in the function of Company Secretary at the following levels:
1. General Manager (E8 Level) - 01 Post
2. Deputy General Manager (E7 Level) - 01 Post
3. Assistant Officer (E0 Level) - 02 Posts
Required Qualification: Member of ICSI (Institute of Company Secretaries of India)
How to Apply: Interested candidates should log on to our website careers.ntpc.co.in or visit careers section at www.ntpc.co.in for viewing the eligibility criteria, experience requirement, full text of the advertisement and for applying. Only online mode of application will be accepted. The online application portal will remain open from 05.05.2023 to 19.05.2023. Any further addendum/corrigendum/updates will only be published on our website.
NTPC Limited (A Govt. of India Enterprise)
Head Office: NTPC Bhawan, SCOPE Complex, 7 Institutional Area, Lodi Road, New Delhi-110003 (IN 430701), 91554937906, Website: ntpc.co.in

E-AUCTION SALE NOTICE
M/s Lavasa Hotel Limited - IN LIQUIDATION
Regd. Office : Hincan House Lal Bahadur Shastri Marg Vikhroli West Mumbai -400083
CIN No: U55100MH2007PLC173728
Notice is hereby given to the public in general in connection with Option A - Sale of corporate debtor as a going concern & Option B - Sale of Plant & Machinery, Kitchen Equipment's and Movable Furniture and Fixtures owned by the corporate debtor M/s Lavasa Hotel Limited - In Liquidation under the Insolvency and Bankruptcy Code 2016 and regulation there-under, in possession of and offered by the Liquidator, appointed by the Hon'ble NCLT, Mumbai vide order dated 23rd January 2023 (Order copy uploaded on 6th Feb 2023).
Date & Time of Auction: Saturday 3rd June 2023 (with unlimited extension of 5 Minutes each)
Option A from 11:00AM to 12:00 Noon (1st Preference)
Option B from 02:00 PM to 04:00 PM (if Option A is not successful)
Submission of Eligibility Document: Wednesday 17th May 2023
Declaration of Qualified Bidder: Tuesday 23rd May 2023
Inspection of Assets of the CD: Tuesday 30th May 2023 (between 10AM till 4PM)
Last Date for EMD amount: Thursday 1st June 2023 (till 5 PM.)
Address of the Liquidator for correspondence: Pramod Kumar Dokania, Office No 513, 5th Floor, Gandharva Galavia, Amanora Pipeline Road, Hadapsar, Mundhwa, Pune 411036 Email: cirplavasahotel@gmail.com
Basic Description of Assets and Properties for Sale/transfer in auction (Amount in Rs.)
Asset Reserve Price EMD Incremental Value
Option A : Lot 1
Sale of Corporate Debtor as a Going Concern (Refer Note 3*) 1,00,00,000/- 10,00,000/- 5,00,000/-
Option B : Lot 2
90,93,000/- 9,09,000/- 2,00,000/-
Only Movable Plant and Machinery, Kitchen Equipment and Movable Furniture and Fixtures situated at Fortune Select Hotel, Dasve Circle, Lavasa, Pune (Refer Note 3*)
Terms and Condition of the E-auction are as under:
1. E-Auction will be conducted on "ASIS WHERE IS", "AS IS WHAT IS" and "WHATEVER THERE IS" & "NO-RECOURSE" basis through approved service provider E-Procurement Technologies Limited (Auction Tiger) on it's e-auction platform https://ncltauction.auctiontiger.net
2. The Complete E-Auction Process Information Document containing details of the Assets, online e-auction Bid Form, Declaration and Undertaking Form, General Terms and Conditions of online auction are available on website https://ncltauction.auctiontiger.net. It is mandatory for a bidder to read and agreeing to the T&C mentioned thereof.
3. Land & Building where hotel was operated are the asset(s)'s property of Lavasa Corporation Limited (in CIRP) and are specifically excluded from the asset(s) under this auction for both lot 1 and Lot 2 of Lavasa Hotel Limited (in Liquidation). Refer E-Auction Process Information Document for more details.
4. Contact: Mr. Praveen kumar Thevar at +91-9722778828/079 6813 6855 / 854 / 800, E-mail: praveen.thevar@auctiontiger.net, ncln@ncltauctiontiger.net Or undersigned (Liquidator) contact details mentioned above
Date: 2nd May 2023 PRAMOD KUMAR DOKANIA
Place: Pune Liquidator for Lavasa Hotel Limited - In Liquidation
IBBI Regn. No: IBBI/PA-001/IP-P-01994/2020-2021/13062

उत्तर प्रदेश सहकारी चीनी मिल संघ लिमिटेड
9-ए, राजा प्रसाद मार्ग, लखनऊ
संघ: "सुषारफेड" संघवेब: 0522-26122419, 26116722, 2201856,
फैक्स नं.: 91-522-2627904, 2628183, 2628310, 2283121
ईमेल: upsugarfed@yahoo.co.in वेबसाइट: www.upsugarfed.org
पत्रांक: P-10362 यूएफए/ दिनांक 01.05.2023
SHORT TERM TENDER NOTICE
On line e-tenders are invited from manufacturers/Authorised dealer (as per details given in tender documents) for supply of Plate type heat exchanger, Auto condensing system & 1750 Kg/charge Centrifugal machine & Authorised distributor & channel partner also in Juice mass flow meter system to various Cooperative Sugar Factories of U.P.. The e-tender documents with detailed specifications, make terms and conditions etc. can be downloaded from e-tender portal http://etender.up.nic.in & federation website www.upsugarfed.org, time to time. The Managing Director Federation reserves the right to cancel any or all bids/annual e-bidding process without assigning any reason to & decision of Federation will be final & binding.
(RAMAKANT PANDEY)
(MANAGING DIRECTOR)

FORM A PUBLIC ANOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
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9. Address and e-mail of the interim resolution professional, as registered with the Board: Address - 119-A, 1st Floor, Vinay Bhayya Complex, 159, C S T Road, Kalina, Santacruz East, City - Mumbai, Maharashtra -400098 Email - rp.rakeshbothra@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional: Address same as mentioned on point 9 Email id - cirp.calvin@gmail.com
11. Last date for submission of claims: 12/05/2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional: Name the class(es) - Not applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class): Not applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at: Form B - For Claim by Operational Creditors Except Workmen/Employees Form C - For Claim by Financial Creditors Form D - For Claims by A Workmen or an Employees Form E - For Claims by Authorised Representative of Workmen and Employees Form F - For Claims by other Creditors Web link https://ibbi.gov.in/home/downloads Physical Address: same as mentioned on point 9
Notice is hereby given that the National Company Law Tribunal, Mumbai Bench-IV has ordered the commencement of a corporate insolvency resolution process of the Calvin Associates Private Limited on 28/04/2023. The creditors of Calvin Associates Private Limited, are hereby called upon to submit their claims with proof on or before 12/05/2023 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.
Date: May 2, 2023 Sd/- Rakesh Bothra
Place: Mumbai Interim Resolution Professional
Reg. No. IBBI/PA-001/IP-P-01758/2019-2020/12675

Rameshwar Shikshan Prasarak Mandal, Sonpeth's
SHRI PANDITGURU PARDIKAR MAHAVIDYALAYA, SIRSALA
Tq. Parli (V), Dist. Beed 431128 (MS),
Phone : 02446 - 262818
WANTED
Applications with the attested photocopies of the essential documents are invited from the eligible candidates for the post of the following description.
The applications should reach to The Secretary, Rameshwar Shikshan Prasarak Mandal C/o Shri Panditguru Pardikar Mahavidyalaya, Sirsala, Tq. Parli (V) Dist. Beed 431128 (Maharashtra) within 15 Days from the first day of publication of this advertisement.

No.	Post	No. of Post	Reservation	Remark
01	Principal	01	unreserved	Aided

Notes :
1) Educational Qualification, Pay Scale and Service condition will be as per rules of U.G.C., State Government of Maharashtra and Dr. B.A.M. University, Aurangabad.
2) Eligible candidates should submit their application through the proper channel.
3) No T.A. & D.A. will be paid for attending the interview, if invited.
Sd/- President Sd/- Secretary

New Delhi Television Limited
CIN: L92111DL1988PLC033099
Regd. Off: B 50-A, 2nd Floor, Archana Complex, Greater Kailash - I, New Delhi-110048
Phone: (91-11) 4157 7777, 2644 6666 Fax: 2923 1740
E-mail: corporate@ndtv.com; Website: www.ndtv.com
Statement of Standalone and Consolidated Financial Results for the Quarter and Year Ended 31 March 2023
(Rs. in Lakhs except per share data)

Particulars	Standalone		Consolidated			
	3 months ended (31/03/2023)	Current year ended (31/03/2023)	Corresponding 3 months ended (31/03/2022) in the previous year	3 months ended (31/03/2023)	Current year ended (31/03/2023)	Corresponding 3 months ended (31/03/2022) in the previous year
	(Unaudited)	(Audited)	(Unaudited)	(Unaudited)	(Audited)	(Unaudited)
Total income from operations (net)	4,164	22,065	5,822	6,696	38,586	10,380
Net Profit/(Loss) for the period (before Tax, Exceptional and Extraordinary items)	(731)	1,817	1,778	(1,361)	4,728	2,806
Net Profit/(Loss) for the period before tax (after Exceptional and extraordinary items)	335	2,883	1,778	(185)	5,904	2,806
Net Profit/(Loss) for the period after tax (after Exceptional and extraordinary items)	335	2,861	1,778	59	4,874	2,416
Total Comprehensive Income for the period	329	2,818	1,830	37	4,804	2,520
Equity share capital	2,579	2,579	2,579	2,579	2,579	2,579
Other equity	-	34,788	-	-	25,385	-
Earning Per Share (of Rs. 4/- each) (for continuing and discontinuing operations)						
Basic:	0.52	4.44	2.76	0.09	7.56	3.75
Diluted:	0.52	4.44	2.76	0.09	7.56	3.75

Note: The above is an extract of the detailed format of Quarterly/Annual Financial Results filed with the Stock Exchange under Regulation 33 of the SEBI (Listing and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly / Annual Financial Results are available on the Stock Exchange website (www.nseindia.com and www.bseindia.com), and on the Company's website: www.ndtv.com.
Place: New Delhi Date: 01 May 2023
For New Delhi Television Limited Director Senthil Sinniah Chengalvarayan

PERA CET-2023
IMPORTANT DATES
Last Date of Application: 20th May 2023
PERA CET Test Dates: 25th, 26th, 27th May 2023
Result Declaration: 02nd June 2023
Preminent Education & Research Association (PERA) is an esteemed federation of State Private Universities in Maharashtra. To seek admissions into the Member Universities of PERA, an online Common Entrance Test (PERA CET-2023) is scheduled across India for the following Professional Programs.
UG & PG PROGRAMS
Engineering | Bioengineering | Food Technology
Marine Engg. | Agri. Engg. | Pharmacy | Fine Arts
Design | Management | Law | Education
Architecture (M. Arch / M. Plan)
Apply Online : www.peraindia.in
Follow us: info@peraindia.in 96 06 04 69 68